(vii) The customer can opt to block all commercial communication or opt for partially blocked category.

As per the provisions of The Telecom Commercial Communications Customer Preference Regulations, 2010, registration of telemarketers has started on web portal www.nccptrai.gov.in from 15th January, 2011. Registration of customer preference on National Customer Preference Registry (NCPR) has started from 10th February, 2011. Other operational provisions of regulations will come into force from such date as may be notified by the TRAI.

Show cause notices to UAS licence holder

3306. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNI-CATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Department of Telecommunications (DoT) has issued Show Cause Notices to Unified Access Sendees (UAS) licence holders after 1 December, 2010; and
- (b) if so, the details thereof, including names of licencees, date of issuance, date of reply, action contemplated under the Show Cause Notice and whether the Show Cause Notice was a result of the CAG Report or TRAI letter dated 18 November, 2010?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes, Sir.

(b) The details of the Show Cause Notices issued by the Department of Telecommunications (DoT) to the Unified Access Services (UAS)/Cellular Mobile Telephone Service (CMTS) licence holders after 1 December, 2010 including names of UAS/CMTS licensees, date of issuance of the Show Cause Notice, date of reply, action for which the Show Cause Notices were issued and: indicating whether the Show Cause Notice was a result of the CAG Report or TRAI letter dated 18 November, 2010 are given in the statement.

Statement

Details of Show Cause Notices to Licence Holders

SI.	Name of UAS/	Name of	Date	Date of	Action for which the	Whether the Show Cause
No.	CMTS Licensees	service	of issuance	reply from	Show Cause Notices	Notice was a result of the
		Area	of the	the Licensees	were issued	CAG Report or TRAI letter
			Show Cause			dated 18 November, 2010
			Notice			
1	2	3	4	5	6	7
1	Alianz Infratech Pvt Ltd.**	Bihar	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
2	Alianz Infratech Pvt Ltd.**	Madhya Pradesh	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
3	Etisalat DB Telecom Pvt. Ltd.	Andhra Pradesh	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
4	Etisalat DB Telecom Pvt. Ltd.	Delhi	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
5	Etisalat DB Telecom Pvt. Ltd.	Gujarat	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

1	2	3	4	5	6	7
6	Etisalat DB Telecom	Haryana	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
7'	Etisalat DB Telecom Pvt. Ltd.	Karnataka	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
8	Etisalat DB Telecom Pvt. Ltd.	Kerala	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
9	Etisalat DB Telecom Pvt. Ltd.	Maharashtra	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
10	Etisalat DB Telecom Pvt. Ltd.	Mumbai	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
11	Etisalat DB Telecom Pvt. Ltd.	Punjab	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
12	Etisalat DB Telecom Pvt. Ltd.	Rajasthan	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
13	Etisalat DB Telecom Pvt. Ltd.	Tamilnadu (including Chennai)	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

14	Etisalat DB Telecom Pvt. Ltd.	Uttar Pradesh (East)	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
15	Etisalat DB Telecom Pvt. Ltd.	Uttar Pradesh (West)	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
16	S Tel Pvt. Ltd.	Assam	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
17	S Tel Pvt. Ltd.	Bihar	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
18	S Tel Pvt. Ltd.	Himachal Pradesh	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
19	S Tel Pvt. Ltd.	Jammu & Kashmir	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
20	S Tel Pvt. Ltd.	North East	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
21	S Tel Pvt. Ltd.	Orissa	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
22	Videocon Telecommunications Ltd.	Andhra Pradesh	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

1	2	3	4	5	6	7
23	Videocon Telecommunications Ltd.	Assam	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
24	Videocon Telecommunications Ltd.	Bihar	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
25	Videocon Telecommunications Ltd.	Delhi	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
26	Videocon Telecommunications Ltd.	Gujarat	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
27	Videocon Telecommunications Ltd.	Haryana	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
28	Videocon Telecommunications Ltd.	Himachal Pradesh	14-Drv-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

29	Videocon Telecommunications Ltd.	Jammu & Kashmir	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was resuk of the CAG Report.
30	Videocon Telecommunications Ltd.	Karnataka	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
31	Videocon Telecommunications Ltd.	Kerala	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
32	Videocon Telecommunications Ltd.	Kolkata	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
33	Videocon Telecommunications Ltd.	Madhya Pradesh	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
34	Videocon Telecommunications Ltd.	Maharashtra	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
35	Videocon Telecommunications Ltd.	Mumbai	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

1	2	3	4	5	6	7
36	Videocon Telecommunications Ltd.	North East	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
37	Videocon Telecommunications Ltd.	Orissa	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
38	Videocon Telecommunications Ltd.	Rajasthan	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
39	Videocon Telecommunications Ltd.	Tamilnadu (including Chennai)	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
40	Videocon Telecommunications Ltd.	Uttar Pradesh (East)	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
41	Videocon Telecommunications Ltd.	Uttar Pradesh (West)	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

42	Videocon Telecommunications Ltd.	West Bengal	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
43	Loop Telecom Ltd.	Andhra Pradesh	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
44	Loop Telecom Ltd.	Assam	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
45	Loop Telecom Ltd.	Bihar	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
46	Loop Telecom Ltd.	Delhi	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
47	Loop Telecom Ltd.	Gujarat	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
48	Loop Telecom Ltd.	Haryana	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
49	Loop Telecom Ltd.	Himachal Pradesh	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
50	Loop Telecom Ltd.	Jammu & Kashmir	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

1	2	3	4	5	6	7
51	Loop Telecom Ltd.	Karnataka	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
52	Loop Telecom Ltd.	Kerala	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
53	Loop Telecom Ltd.	Kolkata	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
54	Loop Telecom Ltd.	Madhya Pradesh	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
55	Loop Telecom Ltd.	Maharashtra	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
56	Loop Telecom Ltd.	North East	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
57	Loop Telecom Ltd.	Orissa	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
58	Loop Telecom Ltd.	Punjab	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
59	Loop Telecom Ltd.	Rajasthan	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

60	Loop Telecom Ltd.	Tamilnadu (including Chennai)	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
61	Loop Telecom Ltd.	Uttar Pradesh (East)	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
62	Loop Telecom Ltd.	Uttar Pradesh (West)	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
63	Loop Telecom Ltd.	West Bengal	14-Dec-2010	10-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
64	Unitech Wireless (South) Pvt. Ltd.	Andhra Pradesh	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
65	Unitech Wireless (East) Pvt. Ltd.	Assam	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
66	Unitech Wireless (East) Pvt. Ltd.	Bihar	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
67	Unitech Wireless (Delhi) Pvt.Ltd.	Delhi	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
68	Unitech Wireless (West) Pvt. Ltd.	Gujarat	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

1	2	3	4	5	6	7
69	Unitech Wireless (North) Pvt. Ltd.	Haryana	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
70	Unitech Wireless (North) Pvt. Ltd.	Himachal Pradesh	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
71	Unitech Wireless (North) Pvt. Ltd.	Jammu & Kashmir	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
72	Unitech Wireless (South) Pvt. Ltd.	Karnataka	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
73	Unitech Wireless (South) Pvt. Ltd.	Kerala	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
74	Unitech Wireless (Kolkata) Pvt. Ltd.	Kolkata	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
75	Unitech Wireless (West) Pvt. Ltd.	Madhya Pradesh	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
76	Unitech Wireless (West) Pvt. Ltd.	Maharashtra	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

77	Unitech Wireless (Mumbai) Pvt. Ltd.	Mumbai	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
78	Unitech Wireless (East) Pvt. Ltd.	North East	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
79	Unitech Wireless (East) Pvt. Ltd.	Orissa	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
80	Unitech Wireless (North) Pvt. Ltd.	Punjab	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
81	Unitech Wireless (North) Pvt. Ltd.	Rajasthan	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
82	Unitech Wireless . (Tamil Nadu) Pvt. Ltd	Tamilnadu (including Chennai)	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
83	Unitech Wireless (East) Pvt. Ltd.	Uttar Pradesh (East)	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
84	Unitech Wireless (North) Pvt. Ltd.	Uttar Pradesh (West)	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.
85	Unitech Wireless (East) Pvt. Ltd.	West Bengal	14-Dec-2010	11-Feb-11	Termination of the Licence	SCN was result of the CAG Report.

1	2	3	4	5	6	7
86	Aircel Ltd.	Andhra Pradesh	31-Mar-2011	27-May-11	Termination of the Licence	***
87	Aircel Ltd.	Gujarat	31-Mar-2011	27-May-11	Termination of the Licence	***
88	Aircel Ltd.	Rajasthan	31-Mar-2011	27-May-11	Termination of the Licence	***
89	Dishnet Wireless	Haryana	2-Jun-2011	28-Jul-11	Termination of the Licence	***
90	Dishnet Wireless	Kolkata	2-Jun-2011	28-Jul-11	Termination of the Licence	***
91	Dishnet Wireless	Madhya Pradesh	2-Jun-2011	28-Jul-11	Termination of the Licence	***
92	Dislutet Wireless	Punjab	2-Jun-2011	28-Jul-11	Termination of the Licence	***
93	Etisalat DB Telecom Pvt. Ltd.	Delhi	7-Mar-2011	6-May-11	Termination of the Licence	***
94	Etisalat DB, Telecom Pvt. Ltd.	Mumbai	7-Mar-2011	6-May-11	Termination of the Licence	***
95	Idea Cellular Ltd.	Karnataka	11-May-2011	18-Aug-11	Termination of the Licence	***

96	Sistema Shyam TeleServices Ltd.	Assam	5-Apr-2011	12-May-11	Termination of the Licence	***
97	Sistema Shyam TeleServices Ltd.	Kerala	5-Apr-2011	12-May-11	Termination of the Licence	***
98	Sistema Shyam TeleServices Ltd.	West Bengal	5-Apr-2011	10-May-11	Termination of the Licence	***
99	Spice Communications Ltd.##	Andhra Pradesh	11-May-2011	18-Aug-11	Termination of the Licence	***
100	Vodafone Essar Spacetel Ltd.	North East	2-Jun-2011	21-Jun-11	Termination of the Licence	***
101	Idea Cellular Ltd.	Punjab	24-Feb-2011	31-Mar-11	Termination of the Licence	***
102	Idea Cellular Ltd.	Karnataka	1-Jun-2011	Reply Awaited ^	Termination of the Licence	***
103	Spice Communications Ltd. ##	Delhi	1-Jun-2011	Reply Awaited ^	Termination of the Licence	***
104	Spice Communications Ltd.##	Andhra Pradesh	1-Jun-2011	Reply Awaited ^	Termination of the Licence	***

1	2	3	4	5	6	7
105	Spice Communications Ltd. # #	Haryana	1-Jun-2011	Reply Awaited ^	Termination of the Licence	***
106	Spice Communications Ltd. ##	Maharashtra	1-Jun-2011	Reply Awaited ^	Termination of the Licence	***
107	Dishnet Wireless Ltd.	Assam	4-Jan-2011	24-01-2011 *	Imposition of financial penalty	No#
108	Dishnet Wireless Ltd.	Bihar	4-Jan-2011	24-01-2011 *	Imposition of financial penalty	No#
109	Reliance Telecom Ltd.	Bihar	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
110	Tata Teleservices Ltd.	Bihar	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
111	Unitech Wireless (East) Pvt. Ltd.	Bihar-	4-Jan-2011	19-01-2011 *	Imposition of financial penalty	No#
112	Dishnet Wireless Ltd.	Jammu & Kashmir	4-Jan-2011	24-01-2011 *	Imposition of financial penalty	No#
113	Reliance Communications Ltd.	Jammu & Kashmir	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#

114	Tata Teleservices Ltd.	Jammu & Kashmir	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
115	Dishnet Wireless Ltd.	Kerala	4-Jan-2011	24-01-2011 *	Imposition of financial penalty	No#
116	Reliance Communications Ltd.	Kerala	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
117	Tata Teleservices Ltd.	Kerala	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
118	Unitech Wireless (South) Pvt. Ltd.	Kerala	4-Jan-2011	19-01-2011 *	Imposition of financial penalty	No#
119	Dishnet Wireless Ltd.	North East	4-Jan-2011	24-01-2011 *	Imposition of financial penalty	No#
120	Reliance Telecom	North East	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
121	Tata Teleservices	North East	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
122	Aircel Ltd.	Andhra Pradesh	4-Jan-2011	24-01-2011 *	Imposition of financial penalty	No#
123	Reliance Communications Ltd.	Andhra Pradesh	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#

1	2	3	4	5	6	7
124	Tata Teleservices	Andhra Pradesh	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
125	Unitech Wireless (South) Pvt. Ltd.	Andhra Pradesh	4-Jan-2011	19-01-2011 *	Imposition of financial penalty	No#
126	Tata Teleservices Ltd.	Haryana	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
127	Reliance Communications Ltd.	Haryana	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
128	Reliance Communications Ltd.	Uttar Pradesh (West)	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
129	Tata Teleservices Ltd.	Utter Pradesh (West)	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
130	Unitech Wireless (North) Pvt. Ltd.	Uttar Pradesh (West)	4-Jan-2011	19-01-2011 *	Imposition of financial penalty	No#
131	Reliance Communications Ltd.	Rajasthan	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
132	Reliance Communications Ltd.	Karnataka	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#

133	Tata Teleservices	Gujarat	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#
134	Reliance Communications Ltd.	Gujarat	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
135	Reliance Telecom	Madhya Pradesh	4-Jan-2011	27-01-2011 *	Imposition of financial penalty	No#
136	Tata Teleservices	Madhya Pradesh	4-Jan-2011	25-01-2011 *	Imposition of financial penalty	No#

These show cause notices for imposition of penalty were issued to licensees for non-compliance of DoT instructions which *inter-alia* states that Calls from mobile handsets with any IMEI (International Mobile Equipment Identity) number which in not available in the latest updated IMEI data-base of GSMA or without IMEI or all zeros as IMEI should not be processed and must be rejected with effect from 2400Hours of 30-Nov-2009.

As iifformed by companies, M/s. Spice Communications Ltd. amalgamated with M/s. Idea Cellular Limited *vide* orders dated 26.11.2009 and 05.02.2010 passed by Hon'ble High Court of Gujarat and Hon'ble High Court of Delhi respectively. The matter is *sub-judice*.

[^] M/s. Idea Cellular Ltd. has approached the TDSAT and the matter is sub-judice.

^{*} Date of Letter from the Licensee vide which the licensee has sought further information.

^{**} As per the Order of High Court(s), M/s. Allianz Infratech Pvt. Ltd. has merged into M/s. Etisalat DB Telecom Pvt. Ltd., however, the request of the company in this regard is yet to be taken on record by DoT.

^{***} While examining the compliance of rollout obligations by UAS licensees to whom UAS licenses were issued from the year 2006 to 2008 as per license conditions, recommendations of TRAI dated 18.11.2010 in respect of compliance of rollout obligations were also received. Notices mentioned from Sr.No. 86 to 100 were issued for violation of the rollout obligations after considering the facts available with DoT and recommendations of TRAI. Notices mentioned from Sr. No. 101 to 106 were issued for violation of the various license conditions related to substantial equity clause, restriction on transfer of licenses and intra service area merger guidelines.